

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 45

CA No. 48/2022, 121/2022, 164/2022

And

CP No. 8/Chd/Hry/2022

Under Section 241, 242 & 244, CA 2013

R 11 NCLT Rules 2016

In the matter of:-

Tarsem Ruby

...Petitioner

Vs.

Ojas Medical Services Pvt. Ltd.

...Respondent

Present: Mr. B.K. Dash with Mr. Karan Gandhi, Advocates for the petitioner in main CP and applicant in CA Nos. 121/2022 and 48/2022.

It is stated by learned counsel for the applicant that vide order dated 02.01.2023, the matter is already listed on 17.03.2023. Let the matter be listed on the same day i.e. on 17.03.2023.

-sd-

(Subrata Kumar Dash)
Member (Technical)

March 13, 2023

SM

-sd-

(Harnam Singh Thakur)
Member (Judicial)